

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

It is hereby notified for the general information that the Annual Vacation of the Patna High Court shall be **from 18th May, 2026 to 11th June, 2026.**

The Court shall functions during the Vacation **from 8:30 A.M. to 10:30 A.M.** and then **from 11:00 A.M. to 1:00 P.M.** with a recess of half an hour between **10:30 A.M. to 11:00 A.M.**

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most presiding Judge for being taken up as per assignment during the vacations.

The following shall be assignment of roster during vacations subject to further allocations as per request for listing of only writ petitions.

4th WEEK		
08.06.2026 (Monday) to 11.06.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Chandra Shekhar Jha	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail and Bail Matters under Juvenile Justice Act.
2.	Hon'ble Justice Smt. Soni Shrivastava	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

By the Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)
Patna High Court